

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 332 of 2013**

**Dated : 8<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Lanco Kondapalli Power Ltd. .... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Jayant Bhushan, Sr. Adv.  
Mr. Sakya Singha Chaudhary**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2 to R.7  
Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC**

**ORDER**

Mr. Jayant Bhushan, Learned Senior Counsel for the Appellant has finished his arguments. We have heard Mr. Anand K. Ganeshan, Learned Counsel for R-2 to R-7 for some time and he is directed to file written notes.

Post the matter for further submissions on **01.9.2014 at 4.00**

**p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*pr*